# GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

### LOK SABHA

## **UNSTARRED QUESTION NO. 3572**

TO BE ANSWERED ON: 22.03.2023

#### NATIONAL DATA GOVERNANCE POLICY

#### 3572. SHRI KOTHA PRABHAKAR REDDY:

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether the Government proposes to unleash innovation and research through startups and academia, if so, the details thereof;
- (b) whether the Government also proposes for a National Data Governance Policy which will enable access to anonymized data; and
- (c) if so, the details thereof and progress made till now in this regard?

#### **ANSWER**

# MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

(a) to (c): Yes, Sir. MeitY has completed the public consultation of Draft National Data Governance Policy. This policy seeks to enhance access, quality, and use of data in line with emerging technology needs. The policy aims to ensure that non-personal and anonymized datasets from both Government and Private entities are safely accessible by start-ups and academia to unleash innovation and research. It provides an institutional framework for governing data access and use, streamlining inter-government data access, ensuring compliance with data quality & metadata standards, and formulating anonymization guidelines.

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